

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sangamam Chit Funds Private Limited Date of Commencement of Liquidation: 11-01-2022; List of Stakeholders as on Date: 13-01-2024; Name of IP: Mr. Anil Kumar Khicha; Process Number: 1; Last 5 digitof registration number: 10745

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		2735371		2735371				NA
2	Liquidation costs incurred till date		2883693		2883693				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	64868	1	64868				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	246	67903580	246	47946803		19956777		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		247	73587512	247	53630735		19956777		